(d) if so, the measures Government is taking to save these highways and bypass route from dense hatwtations and buildings?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) Yes Sir. Ministry has enacted a legislation called "The Control of National Highways (Land and Traffic) Act, 2002" to provide for control of land use within the National Highways Right of way and also for removal of unauthorized occupation thereon. The State Governments have also been requested to enact the legislation for control of development activities by demarcating and enforcing building and control lines on private lands beyond the National Highways Right of Way, as it falls within the purview of respective State Governments. The State Governments are required to follow Indian Roads Congress Special Publication 15: "Ribbon Development along Highways and its Prevention".

Roads in U.P. in violation of norms

12073. SHRI GANGA CHARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of complaints received by Government about roads built in Uttar Pradesh and other parts of the country which do not conform to road standards;
- (b) whether any inquiry has been conducted against the people involved therein if so, details of the action taken against those people found guilty;
- (c) whether Lucknow to Kanpur, Kanpur to Allahabad, Kanpur to Jhansi via Bard, Jhansi to Shivpuri roads have not been built according to the norms; and
 - (d) if so, whether an inquiry has been conducted, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No such complaints have been received by Central Government about roads built in Uttar Pradesh and other parts of the country except one complaint in Orissa State, which has been sent to State PWD of Orissa for furnishing the facts to this Ministry. In addition, few complaints have been received by the State PWDs of Uttar Pradesh and Bihar, which are being investigated by them.

- (c) The stretches from Lucknow to Kanpur, Kanpur to Allahabad, Kanpur to Jhansi via Bard, Jhansi to Shivpuri are being built as per stipulated norms.
 - (d) Does not arise.

Guidelines for conversion of State Highways into NHs

2074.SHRI T.T.V. DHINAKARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any guidelines have been fixed for conversion of State Highways into National Highways;

Original notice of the question was received in Hindi.

- (b) if so, the details thereof;
- (c) whether State Highways have been taken over for conversion into National Highways in the last three years; and
 - (d) if so, the details thereof State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) The general criteria to be followed for conversion of State Highways into National Highways is given in the Statement-I (See below).

(c) and (d) The details of State Highways converted into National Highways during the last three years are given in the Statement-II.

Statement-I

Criteria for declaration of National Highways

- 1. Roads which run through the length and breadth of the country.
- 2. Roads connecting adjacent countries.
- Roads connecting the National Capital with State Capital and roads connecting mutually the State Capitals.
- 4. Roads connecting major ports, large industrial centers or tourist centers.
- 5. Roads meeting very important strategic requirements.
- Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby.
- 7. Roads which help opening up large tracts of backward area and hilly regions.
- 8. National Highways grid of 100 Km is achieved.
- 9. The road must be up to the standard laid down for State Highways-both in its technical requirements as well as the land requirements.
- 10. The road and right of way must be free of any type of encroachment and should be the property of the State Government.
- 11. The right of way required for the National Highways (preferable 45m, minimum 30m) must be available for acquiring, free of encroachments and the State Government would complete acquiring formalities within six months.

Statement-II

Details of National Highways declared during the last three years

(2006-07)

State	National Highways No.	Stretch	Approx. Length (Km)
1	2	3	4
Uttar Pradesh	24B	Lucknow-Rai Bareily- Allahabad	185
Tamil Nadu	226	Thanjavur-Gandharvakottai- Sivaganga-Manamadurai	144

1	2	3	4
	227	Thiruchirappalli- connecting - Lalgudi-Kumaratchi-Chidambaram	135
Gujarat	228	Ahmedabad-Dandi (Dandi heritage route)	374
West Bengal	2B	Burdwan-Bolpur	52
Bihar	2C	Dehri-Akbarpur-Bihar/UP Border	105
		(2007-08)	
West Bengal	31 D	Siliguri -Salsalabari-Fulbari- Mainaguri- Dhupguri Falakata and Sonapur	
Kerala	47C	Kalamassery, crossing NH-17 and terminating at Vallarpadam	17
		(2008-09)	
Arunachal Pradesh	229	The highway starting from Tawang passing through Bomdila, Nechipu, Seppa, Sagalee, Ziro, Daporijo, Aalong and terminating at Pasighat in the state of Arunachal Pradesh.	1090
Arunachal Pradesh	Extension of NH 52 B	The highway starting from Mahadevpur Passing through Namchik, Changlang, Khonsa and Kanubari in the state of Arunachal Pradesh and terminating near Dibrugarh in the state of Assam, joining with approaches to Bogibeel bridge.	450
Arunachal Pradesh	Extension of NH 37	The National Highway Number 37 is extended from its dead end near Saikhowaghat in Assam to join NH 52 near Roing in Arunachal Pradesh.	
Tamil Nadu	Extension of NH-226	The highway starting from Perambalur connecting Perali, Keelapalur, Ariyalur, Kunnam, Thiruvaiyaru, Kandiyur and joining NH-226 at Thanjavur in the State of Tamil Nadu.	85

1	2	3	4
Tamil Nadu	230	The highway starting from Madurai connecting Tiruppuvanam, Poovandhi, Sivaganga, Kalaiyarkoil, Tiruvadanai and terminating at Tondi Port town in the State of Tamil Nadu.	82
West Bengal	Extension of NH-2B	The highway starting from Bolpur connecting Prantik, Mayureswar and terminating at Mollarpur at the junction of NH-60 in the State of West Bengal.	54
Himachal Pradesh	20 A	The highway starting from Nagrota at the Junction of NH 20 connecting Ranital, Dehra and terminating at Mubarikpur at the Junction of NH 70 in Himachal Pradesh.	
Himachal Pradesh	72 B	The highway starting from Paonta at the Junction of NH 72 connecting Rajban, Shillai in the State of Himachal Pradesh and passing through Minus, Tuini in Uttrakhand and terminating at Hatkoti in Himachal Pradesh.	109
Uttrakhand	72 B	The highway starting from Paonta at the Junction of NH 72 connecting Rajban, Shillai in the State of Himachal Pradesh and passing through Minus, Tuini in Uttarakhand and terminating at Hatkoti in Himachal Pradesh.	51
Uttar Pradesh	231	The highway starting from Raibareli connecting Salon, Pratapgarh, Machlishahar and terminating at Jaunpur in the state of Uttar Pradesh.	169
	232	The highway starting from Ambedkarnagar (Tanda) connecting Sultanpur, Amethi, Raibareli, Lalganj, Fatehpur and terminating at Banda in the state of Uttar Pradesh.	305

1	2	3	4
	232 A	The highway starting from Unnao and terminating at Lalganj (junction of NH 232) in the state of Uttar Pradesh.	68
	233	The highway starting from India/ Nepal Border (connecting to Lumbani) via Naugarh, Sidarthnagar, Bansi, Basti, Tanda, Ajamgarh and terminating at Varanasi in the state of Uttar Pradesh.	292
	235	The highway starting from Meerut connecting Hapur, Gulawthi and terminating at Bulandshahar in the state of Uttar Pradesh.	66
Andhra Pradesh	18A	The highway starting from Puthalapattu and terminating at Tirupati in Andhra Pradesh.	42
Andhra Pradesh, Karnataka, Tamil Nadu	234	The highway starting from Mangalore connecting Beltangadi, Mudigare, Belur, Huliyar, Sira, Madhugiri, Chintamani in Karnataka, Venktagiri Kota in Andhra Pradesh, Pernampet,	780
		Gudiyattam, Katpadi, Vellore	
		Pushpagiri, Polur and terminating	
		at Tiruvanamalai-Viluppuram in	
		Tamil Nadu	

Upgradation of State highways into NHs

2075.SHRI PRAVEEN RASHTRAPAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of upgradation of State Highways into National Highways during last three years i.e. from 2005 to 2008;
 - (b) what are the future upgradation plans during 2009 to 2012;
 - (c) whether any proposal to upgrade roads linking all minor ports in Gujarat State; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) The details of upgradation of State Highways into National Highways during last three years i.e. from 2005 to 2008 is given in the Statement (see below). The requirement